IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

CP/CA. No. 322(ND)/2017

IN THE MATTER OF:

GDS Hotest Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 252(1)

Order delivered on 10.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :-

For the ROC, Delhi

:- Mr. Manish Raj, Company Secretary

ORDER

None appears for the petitioner. However, Learned Representative for the ROC is present. The matter is adjourned to 15th November 2017 for the failing.

appearance of the petitioner falling which the matter will be dismissed for none prosecution.

Post the matter on 15th November 2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)